Title: Reported decision of a Shariat Court in Jeddah, Saudi Arabia against an Indian Citizen.

Re: Reported decision of a Shariat Court in Jeddah. Saudi Arabia

against an Indian citizen.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, it has been reported that the Shariat Court in Jeddah, Saudi Arabia has ordered for the removal of an eye of an Indian citizen working there. The allegation is that he has caused injury to the eye of another citizen of Saudi Arabia. So, following the principle of 'tit for tat', the Shariat Court ordered that his eye should be removed forthwith. Now, he is in jail. So, it is a very serious matter. It is also a human violation. Removing one of the eyes of a person is a challenge to human civilisation also.

The hon. Minister is present here. It is a humanitarian issue. All the people are very much worried about this inhuman treatment, that is, removing one of the eyes of an Indian who is employed in Jeddah, Saudi Arabia. I once again request the hon. Minister, who is present here, to inform the Central Government to interfere in the matter and do the needful immediately because it is the voice of the people. ...(Interruptions)

DR. K.S. MANOJ (ALLEPPEY): Sir, I also associate with him. ...(Interruptions)

SHRI VARKALA RADHAKRISHNAN: Let the hon. Minister say something. ... (Interruptions)

MR. DEPUTY-SPEAKER: I cannot compel him.

SHRI VARKALA RADHAKRISHNAN: Sir, let the Minister reply. It is a matter of human violation. ...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Mr. Deputy-speaker, Sir, the Government is seized of the matter. Since the hon. Member has raised it today, I will bring this matter to the notice of the concerned Minister. ...(Interruptions)

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MR. DEPUTY-SPEAKER: It is a very serious matter. This has come in all newspapers.

Shri Tarit Baran Topdar - not present.

Shri Devendra Prasad Yadav - not present.

Shri Chhattar Singh Darbar - not present.

Shri Lakshman Seth - not present.

Shri Bhuvaneshwar Prasad Mehta - not present.

Shri Abdullakutty